

A3-12/2020

THE HIGH COURT OF KERALA

Kochi-682 031
Dated:07.09.2020

NOTICE

There will be a reference at 10.15 a.m., on Tuesday, 8th September, 2020, in the **Chief Justice's Court** touching the sad demise of Dr. Justice A. R. Lakshmanan, former Acting Chief Justice of the High Court of Kerala (Former Judge, Honourable Supreme Court of India), limiting the number of participants to the minimum, as strict guidelines issued by the Government, in the light of COVID-19 pandemic, are in force.

The participants for the reference will be the Honourable the Chief Justice, the Honourable Judges of the Administrative Committee, the Registrar General, the Advocate General, the President of the High Court Advocates' Association and the President of the Kerala Women Lawyers Federation/ representative, the Assistant Solicitor General of India / representative, the Director General of prosecution/ representative, the President of the Senior Advocates' Association / representative, the Additional Advocates- General, Ernakulam (2), the Senior Standing Counsel, Government of India (Taxes), the State Attorney and the Chairman, Bar Council of Kerala as per the directions of the Honourable the Chief Justice.

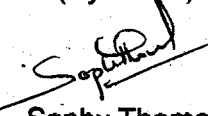
The Honourable the Chief Justice, the learned Advocate-General and the President of the Kerala High Court Advocates' Association will speak on the occasion.

The reference shall be followed by observing silence for two minutes in the Court Hall, everyone standing up.

The programme will be streamed live on the link <https://justicearilakshmananobituary.blogspot.com>

Regular sitting of the Courts shall commence at **11.00 a.m.**

(By Order)


Sophy Thomas
Registrar General

To

The Advocate- General, Ernakulam
The Director General of Prosecutions & Public Prosecutor, Ernakulam
The Additional Advocates-General, Ernakulam (2 copies)
The Additional Director General of Prosecutions, Ernakulam (2 copies)
The President, Kerala High Court Advocates' Association, Ernakulam

p.t.o.

The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam
The State Attorney, Advocate General's Office, Ernakulam
The Secretary, Kerala High Court Advocates' Association, Ernakulam
The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam
The Secretary, Indian Law Institute, Ernakulam
The Senior Counsel, Government of India (Taxes), Ernakulam
The Assistant Solicitor General of India, Ernakulam
The Chairman, Bar Council, Ernakulam
The President of Kerala Federation of Women Lawyers, Ernakulam
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam
The Director of the Kerala Judicial Academy, Athani.

(The contents of this notice may also be brought to the notice of the
Director (Academics), Kerala Judicial Academy)

The Additional Director of the Kerala Judicial Academy, Athani.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam
The Joint Registrars, High Court
The Deputy Director of the Kerala Judicial Academy, Athani.
The Assistant Director of the Kerala Judicial Academy, Athani.
The Deputy Registrars, High Court
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Finance Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and Chief Librarian, High Court
The Assistant Registrars in charge of Decree, 'K' and Court Officers' Sections,
High Court
The Court Officer to the Chief Justice, High Court
The P.A. & Addl. P.A. to the Chief Justice, High Court
The Private Secretaries to Judges, High Court.
The Court Officers attending the Courts
The Security Officer, High Court
The Assistant Engineer, High Court
The Superintendent(Vehicles), High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration),
High Court
All Sections, High Court
The Court Officers' Section and 'K' Section.
The Kerala Judicial Academy, Athani.
The Civil Sergeants, High Court
The Court Keepers Wing, High Court
The IT Section, High Court
The Administrative Records Section, High Court
The Notice Board, High Court
The File/Stock File.